



Government of Jammu and Kashmir
Housing and Urban Development Department.
Civil Secretariat. Srinagar / Jammu

Notification,
Jammu, the 21st Jan, 2017.

SRO; 19 In exercise of the powers conferred by sub-section (3) of section 5 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby include the following areas/villages of District Samba within the local area of Municipal Committee Samba;-

S.No	Name of patwar Halqa	Name of the village	Khasra No.s
1	Samba Khas	Mandi Kehli	43
2		Arazi Samba	59
3		Mandi Thalora	53
4		Chak Manga Rakwal	127
5		Mandi Pushwalian	188
6.		Parel	25
7		Mandi Gurgalian	181
8		Mandi Garh	25
9		Mandi Dansal	51
10	Ramnagar	Ramnagar	03
11		Rakh Amb Tali	03

By order of the Government of Jammu and Kashmir.

Sd/-

(Hirdesh Kumar Singh) IAS


Commissioner/Secretary to Government
Housing & Urban Development Department.

No.HUD/ LSG/ULBJ/136/2010-III

Dated: 21 - 01 - 2017

Copy for information to the:-

1. Principal Secretary to Hon'ble Chief Minister.
2. Divisional Commissioner, Jammu
3. Commissioner/Secretary to Govt. General Administration Deptt.
4. Secretary to Government, Department of Rural Dev. & P. R.
5. Secretary to Government, Department of Law, Justice & PA.
6. Director, Urban Local Bodies, Jammu
7. Deputy Commissioner, Samba
8. General Manager, Government Press, Jammu
9. OSD to Hon'ble Deputy Chief Minister..
10. Pvt. Secretary to Commissioner/Secretary to Government, H&UDD.
11. Notification file/Stock file.


Under Secretary to Government,
Housing & Urban Dev. Department